

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in RSA/27/2023 (Filing No.)

BIJAY RAI

APPLICANT

VERSUS

N. B. KHATIWADA AND ANOTHER

RESPONDENTS

Date: 15.05.2023

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Ms. Laxmi Chakraborty, Advocate.

For Respondents

R-1 Mr. Sajal Sharma, Advocate.
Mr. Safal Sharma, Advocate.
Ms. Shreya Sharma, Advocate.

R-2 Mr. S. K. Chettri, Government Advocate.
Mr. Sujan Sunwar, Assistant Government Advocate.

O R D E R

Learned Counsel for the Respondent No.1 seeks to file a response to I.A. No.01 of 2023 which is an application under Section 5 of the Limitation Act, 1963.

Let response be filed.

List on 02-06-2023.

Judge
15.05.2023